



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 26<sup>th</sup> May, 2026

**Notification**

In pursuance of DoPT O.M. No. 12/2/2023-JCA dated 22.05.2026, APTEL shall observe holiday on account of **Id-ul-Zuha (Bakrid) on 28.05.2026 (Thursday)** instead of 27.05.2026 (Wednesday), it is hereby informed that there will be **no sitting of Court-II** comprising Hon'ble Mr. Virender Bhat, Judicial Member and Hon'ble Mr Ajay Talegaonkar, Technical Member (Electricity) **on 28.05.2026**. The matters listed on 28.05.2026 will be taken up for hearing as per the dates mentioned below:

Case No.	From (date)	To (date)
<b>APL 335/2021</b> <b>APL 452/2022</b>	28.05.2026	29.05.2026
<b>APL 350/2018</b> Along with APL – 163/2018	28.05.2026	23.07.2026
<b>APL-145/2017 &amp; Batch matters</b> (APL 7/2018) <b>APL 377/2017 &amp; Batch matters</b> (APL 92/2018, Apl 249/2018)	28.05.2026	04.08.2026
<b>APL 331/2017</b> <b>APL 125/2019</b> <b>APL 314/2021</b> <b>APL 299/2025</b>	28.05.2026	11.08.2026

Sd/-  
**Registrar**

**To:**

All Officers and staff of APTEL  
All Ld. Advocates and parties

**Copy to :**

PPS to Hon'ble Officiating Chairperson

PPS/PS to Hon'ble Technical Members

PA to Ld. Registrar

PS to Dy. Registrar (NS)

Steno to Director (Admn)

All Notice Boards of APTEL

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.